



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 26th March 2024

ORDER

Hon'ble Member (J) Shri Sanjiv Jain is on leave from 01.04.2024 to 10.04.2024.

There shall be Special Bench at Chennai from 01.04.2024 to 10.04.2024 to attend matters listed before Hon'ble Member (J) Shri Sanjiv Jain and Hon'ble Member (T) Shri Venkataraman Subramaniam. The Special Bench shall comprise of:

Special Bench at NCLT, Chennai- Court No. I

1. Hon'ble Member (J) Shri Jyoti Kumar Tripathi
2. Hon'ble Member (T) Shri Venkataraman Subramaniam

Hon'ble Member (J) Shri Jyoti Kumar Tripathi shall first take up the matters of their own Division Bench (Court No. II) and then attend the matters of Special Bench (Court No. I) as per Hon'ble Member convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.